NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 26.09.2022 (MONDAY) COURT-IV CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 7 of 2022 in Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Shankari Mishra	

For Hearing

or Hear	8			
2.	Comp. App. (AT) No. 162 of 2022 (PH)	Hotel and Restaurant Association of (Western India) & Anr. Vs. Hotel and Restaurant Federation Association of Eastern India & Ors. With	Ranjeeta Rohatgi	Shubham Kulshreshtha Kaustub H Singh- R1 to R11
3.	Comp. App. (AT) No. 166 of 2022 (PH)	Hotel and Restaurant Association of Northern India & Anr. Vs. Hotel and Restaurant Association of Eastern India & Ors.	Talha Abdul Rahman	Shubham Kulshreshtha Kaustubh Singh-R1 to R11
4.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors. With	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
5.	Comp. App. (AT) (Ins) No. 944 of 2022	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	Anup Kmar	Pallavi Pratap
6.	Comp. App. (AT) (Ins) No. 301 of 2021 & I.A. No. 701, 702 & 703 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy
7.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors. With	Ashok Manchanda	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria- R2 Gulshan Guba-R3

8.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth	Eshna Kumar	Akanksha Vasudeva-R1 Aakash Singhal-RP
		Infrastructure Ltd.		

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By order of Hon'ble Chairperson -sd/-Registrar